

Declaration of Assets and Liabilities

Year 2023-2024

I, **Anil Kumar Verma**, Son of Late Anandi Prasad Verma, aged 49 years, belonging to Bihar Legislative Assembly service and presently working as Section Officer, Bihar Legislative Assembly give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
			Sweta Sinha (Wife)	Samyak Saustav (Son)		
(i)	Cash	8,000/-	5,000/-			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Saving Account Rs. 75,000/- approx PPF 1,36,786/- Secretariat Co-operative 48000/-	SBI Saving Account Rs.50,000/- approx PNB 10,000/-			
(iii)	Bonds, Debentures and Shares in companies	Bond Secretariat Co-operative Rs. 15,000/-	ICICI PRUDENTIAL M.F. Value Rs. 2,30,000/- Bajaj M.F. Value Rs. 10,000/- Birla Sun Life M.F. Value Rs. 10,000/-			
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	1. LIC Policy No.-595830941 S.A.Rs. 5,00,000/- 2. LIC Policy No.-826550008 S.A.Rs. 2,00,000/- 3. LIC Policy No.-513947240 S.A.Rs. 3,00,000/- 4. LIC Policy No.-827447419 S.A. Rs. 25,00,000/-	2. LIC Policy No.-519381642 S.A.Rs. 1,00,000/- 2. LIC Policy No.-595831496 S.A. Rs. 5,00,000/-	LIC Policy No.-517029513 S.A. Rs. 1,25,000/-		
(v)	Motor Vehicles (details of make, etc.)	Maruti Car Expreso (BR-01FZ-6782) Make in oct-2021	Bajaj Pulsar Motor Cycle Make in- December 2020 (BR-01EZ-8650)			
(vi)	Jewelry (give details of weight and value)	10 gram Gold	150 gram Gold 400 gram Silver			
(vii)	Other assets, such as values of claims / interests	Household Goods Value Rs. 2,10,000/-	Nil			

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name		
			Sweta Sinha (Wife)	Samyak Saustav (Son)		
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Mahuli, Nawada Khata No-12, Holding no-12 (15 Dismil) Fatehpur, Patna Mauja no.-25, Sarve no.-218 (1200 Square Feet)			
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil			
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil			
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Flat no.-312, ALTIS CHANDRA GREENS APARTMENT, Road no.-6C, Gardanibagh, Patna-800001- Area-1180 Square Feet				
(v)	Others (such as interest in property)	Part Share in Ancestral residential buildings. (i) Mother House Add.- Late Sunaina Devi, W/O-Late Anandi Prasad Verma, Shakuntalam Nagar, Nawada. (ii) Grand Father (Dada) Late Ayodhya Prasad Verma, Dudhani, Dumka (Till date share is not defined)	Nil			

9/ant

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on March, 2024
(a)	(i) Loans from Banks	Home Loan Rs. 28,50,000/- from SBI Account Home Loan Instalment- Rs. 26,500/- Per Month	18,99,017/-
	(ii) Loans from financial institutions	Auto Loan Rs. 3,00,000/- Loan Instalment- Rs. 6,000/- Per Month	1,77,437/-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil
	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Rs. 48,133/- Assessment Year-2023-2024 PAN No. AIDPV5155A	Nil
	(ii) Wealth Tax [Also indicate the assessment year up to which Wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

Handwritten signature

C. Personal Detail

GPF/CPF/PRAN No. :- PTS/BLA-1251

Gender :- M (M/F)

Date of Birth :- 1 2 0 2 1 9 7 4 (DD/MM/YYYY)

Class/Group :- B (A/B/C)

Cadre :- Bihar Legislative Assembly Administrative Service

(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- NAWADA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature *Anil Kumar Verma*

Name of Employee: **Anil Kumar Verma**

Place: **PATNA**

Designation : **Section Officer,**
Bihar Legislative Assembly, Patna.

Date: **7/2/2024**

Department: Bihar Legislative Assembly, Patna.

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.